

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 175 of 2015

Dated : 30th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Pragati Power Corporation Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Kajpurohit

Counsel for the Respondent(s) : Mr. Manish Srivastava for R-4

ORDER

Learned counsel for Respondent No.4 states that he will be filing reply within a week. He may do so after serving copy on the other side. Thereafter, rejoinder may be filed after serving copy on the other side.

List the matter on **17.05.2016**.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**